

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 88
ANSWERED ON 02.02.2023

88. DR. T.R. PAARIVENDHAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the role and functions of Indian Renewable Energy Development Agency (IREDA) and Solar Energy Corporation of India Limited (SECI) in the renewable energy sector of the country;
- (b) whether any significant development / advancement being made / achieved by these two organisations in the renewable energy sector of the country / economy during the last three years and the current year; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) IREDA is a dedicated Non-Banking Financial Institution for financing new and renewable energy and energy efficiency/ conservation projects in the country. It has been playing the role of a catalyst in development of renewable energy (RE) sector. IREDA's operational areas include financing to solar, wind, hydro, bio-energy, waste-to-energy, energy efficiency, biofuel, new and emerging technologies based projects. The unstinted and proactive efforts made by IREDA have facilitated commercialization of renewable sector in India, resulting in active participation from domestic commercial banks, financial institutions, international funding agencies and FDI, etc.

SECI is an implementing agency of MNRE for promoting renewable energy sector through various activities as envisioned by Government of India. One of its major activity is issuing tenders for development of solar projects, wind power and hybrid projects on pan-India basis on the basis of Bidding guidelines issued by the Government. Projects are awarded to various developers through competitive bidding process. SECI also sets up RE projects through its own investment and offers consultancy services. SECI is a Category-1 licensee for trading of power on pan-India basis. It is the power procurement intermediary for projects being set up through its tenders, procuring power from developers and selling to Discoms through long term PPAs/PSAs.

(b) & (c) IREDA has been constantly developing new instruments / innovative products which have helped in increasing the lending to the RE sector. As on 24.01.2023 IREDA has sanctioned 3069 Project Loan Accounts with Cumulative Loan Sanctions of ₹ 1,41,636.88 Crore and Cumulative Loan Disbursements of ₹ 91,541.55 Crore supporting more than 19.50 GW of RE capacity addition in the country, which accounts for approx 16.12 % of installed RE capacity in the country.

The CAGR growth for last 3 financial years (2019-20 to 2021-22) in terms of loans sanctions and disbursements is 37.26% and 35.25 % respectively. The loan sanctions and disbursements for last three years and the current financial year are as under:

Amount: Rs/Crore

Parameters	2019-20	2020-21	2021-22	2022-23 (As on 24.1.2023)
Loan Sanctions	12,696.11	11,001.30	23,921.06	21,114.63
Loan Disbursements	8,785.31	8,828.35	16,070.82	12,353.12

SECI is the premier trader of RE power in the country. It has cumulatively signed PPA/PSAs of 46,902.64 MW (as on 17.01.2023). Total installed RE capacity under SECI tenders is 18.655 GW (as on 31.12.2022).

Details of RE power traded by SECI, capacity awarded and commissioned under SECI's tenders during the last three years and current year is given below-

Year	Power Trading Volume (Million Units)	Capacity Commissioned (MW)	Capacity Awarded
2019-20	11549	2182.71	13306.8
2020-21	14818	1733	15950
2021-22	22086	4862.68	5635
2022-23	23072 (as on 30.11.2022)	4625.32 (as on 30.01.2023)	3370 (as on 30.01.2023)

In addition, SECI is also implementing various schemes of MNRE in which it plays the role of disbursing Central Financial Assistance (CFA) to the project implementing agencies on the basis of pre-defined scheme milestones, including for Solar Parks Scheme, Scheme for Defence Establishments and CPSU scheme.
